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Central Administrative Tribunal
Principal Bench, New Delhi

O.A.2064/91

New Delhi this the 12th day of December, 1995

Hon'ble Shri S.R. Adige, Member (A)
Hon'ble Dr A. Vedavalli, Member (J)

1. Shri Nigam Prakash,
S/o Shri G.D. Semwai,
H.No.183, Mohammedpur,
(Govt. Colony)
New Delhi-110066.
2. Shri U.D. Kukreti,
S/o Late Shri N.D. Kukreti,
Lal Bahadur Shastri National Academy of
Administration,
Mussoorie (U.P)-248176.
3. Shri Ram Janam Singh,
S/o Late Shri Sabhajeet Singh,
Qr No.3, Govt Sunder Nursery,
Nizamuddin, New Delhi-110013..

.....Applicants

(By Advocate : Shri Jog Singh)

VERSUS

UNION OF INDIA, THROUGH

1. Secretary,
Ministry of Urban Development,
Nirman Bhavan,
New Delhi-110011.
2. Director General,
C.P.W.D.,
Nirman Bhavan,
New Delhi-110011.
3. Union Public Service Commission,
Dholpur House,
Shahjehan Road,
New Delhi-110011.Respondents

(By Advocate : None)

JUDGEMENT (ORAL)

(Hon'ble Shri S.R. Adige, Member (A))

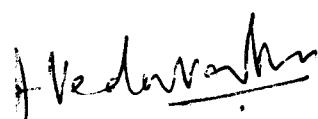
Applicants' counsel Shri Jog Singh states
that despite several efforts made by him, he has
not been able to contact his clients, and perhaps

A

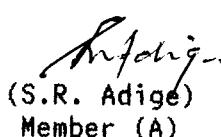
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they are not interested in pursuing this case.
Under the circumstances he states that this O.A.
is not pressed.

2. This O.A. is, therefore, dismissed as
not pressed.



(Dr A. Vedavalli)-
Member (J)



(S.R. Adige)
Member (A)

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